

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.02.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 427 & 429 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) (Ins) No. 86 of 2021 & I.A. No. 188 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	Rishav Banerjee Pratik Mukhopadhyay Saptarshi Mandal-R1

For Directions

3.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
4.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
5.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
6.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal-IRP R. K. Gupta-IRP
7.	Comp. App. (AT) (Ins) No. 1064 of 2021	Hacxad Infotech Pvt. Ltd. Vs. Skootr Global Pvt. Ltd.	Adarsh Rai	

8.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
9.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey
10.	Review Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 294 of 2021	SRLK Enterprises LLP. Vs. Jalan Transolutions (India) Ltd.	Rakesh Kumar	

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 120 of 2022	Innovative Build Estates Pvt. Ltd. Vs. RG Buildestate Pvt. Ltd.	Susshil Daga	
12.	Comp. App. (AT) (Ins) No. 147 of 2022	Prateek Gupta & Ors. Vs. Kotak Mahindra Bank Ltd. & Anr.	Surendra Kumar	Rajive R. Raj-R1 Asmita Duggal-R2
13.	Comp. App. (AT) (Ins) No. 170 of 2022	Vishal Harish Chaudhary (Suspended Director of Corporate Debtor) Vs. Arihant Nenawati (Liquidator of Royal Refinery Private Ltd.)	Saurabh Ajay Gupta	
14.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 1094 of 2021	Abhishek Gupta Vs. Asset Reconstruction Company (India) Pvt. Ltd. & Anr.	Paras Mithal	Dinkar Singh-R1 Aditi Sharma
16.	Comp. App. (AT) (Ins) No. 34 of 2022	Virender Singh Vs. Theme Export Pvt. Ltd. With	Yash Srivastava	Abhishek Anand Tanveer Oberoi

17.	Comp. App. (AT) (Ins) No. 46 of 2022	Pepper Craft Vs. Theme Export Pvt. Ltd.	Yash Srivastava	Abhishek Anand Kunal Godhwani Prateek Kushwaha
18.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

For Hearing

19.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
20.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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By order of Hon'ble Chairperson
-sd/-
Registrar